

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :10/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/26453/2024 BLAPL/9158/2024	RATNAKAR BEHERA VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	RAJKANIKA /288 /2024 J.M.F.C,AUL(Kendrapara ) GR/0000688/2024
2	D-BLAPL/27021/2024 BLAPL/9159/2024	MANOJ PATIKA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	RAYAGADA TOWN /253 /2024 SPECIAL JUDGE,RAYAGADA(Rayagada ) TR/0000032/2024
3	D-BLAPL/26860/2024 BLAPL/9160/2024	MANNA MOHARANA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 S.D.J.M.,KENDRAPARA(Kendrapara ) 2(A)CC/0000438/2024
4	D-BLAPL/27093/2024 BLAPL/9161/2024	NIRANJAN PALEI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NAYAPALLI P.S. /459 /2024 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000430/2024
5	D-BLAPL/27081/2024 BLAPL/9162/2024	PRAVAKAR PRUSTY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /285 /2024 J.M.F.C.,KHURDA(Khordha ) GR/0000569/2024
6	D-BLAPL/27047/2024 BLAPL/9163/2024	MANOJ KUMAR UPADHYAYA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MARKAT NAGAR /74 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000377/2024
7	D-BLAPL/26865/2024 BLAPL/9164/2024	SOUMYA RANJAN DETHI VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	SAHID NAGAR P.S. /157 /2024 J.M.F.C. (III) BHUBANESWAR(Khordha ) CT/0000341/2024
8	D-BLAPL/27043/2024 BLAPL/9165/2024	MANOJ KUMAR UPADHYAYA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CDA-II /52 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000337/2024
9	D-BLAPL/26978/2024 BLAPL/9166/2024	BAIDYANATHA SAHU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /285 /2024 J.M.F.C.,KHURDA(Khordha ) GR/0000569/2024
10	D-BLAPL/27038/2024 BLAPL/9167/2024	GOVINDA @ SIBU MOHANTY VS STATE OF ODISHA	JAYADEBA BEHERA VS	BALUGAON P.S. /253 /2024 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIKOT GR/0000590/2024
11	D-BLAPL/27008/2024 BLAPL/9168/2024	KAMESH SAHA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	SAMBALPUR TOWN /118 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000044/2024

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12	D-BLAPL/24449/2024 BLAPL/9169/2024	SANTOSH PANDA VS STATE OF ODISHA	ANANTA CHARAN BISOI VS	BIRMITRAPUR /48 /2024 2ND A.D.J.,ROURKELA(Sundargarh) Spl/0000017/2024
13	D-BLAPL/24410/2024 BLAPL/9170/2024	MAHENDRA VENKATRAMAN @ V. MAHENDRA @ MAGENDIRAN V. VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JHARSUGUDA /432 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0001767/2024
14	D-BLAPL/25891/2024 BLAPL/9171/2024	PRADHAN SAY @ PRADHAN SOI VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	KHUNTUNI /92 /2024 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(CUTTACK) CT/0000286/2024
15	D-BLAPL/26971/2024 BLAPL/9172/2024	PRATIK KUMAR PATNAIK @ NIPUN VS STATE OF ODISHA	ASHOK DAS VS	PARLAKHEMUNDI /20 /2024 DISTRICT AND SESSIONS JUDGE,GAJAPATI ST/0000068/2024
16	D-BLAPL/25332/2024 BLAPL/9173/2024	DAMODAR KHARA VS STATE OF ODISHA	DEVASIS MOHANTY VS	CHITRAKONDA /142 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000163/2022
17	D-BLAPL/26768/2024 BLAPL/9174/2024	RUPA PAN VS STATE OF ODISHA	ASHOK KUMAR GHADAI VS	INFOCITY PS /390 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0001448/2024
18	D-BLAPL/27045/2024 BLAPL/9175/2024	MANOJ KUMAR UPADHYAYA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CDA-II /45 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000313/2024
19	D-BLAPL/27080/2024 BLAPL/9176/2024	MANAS BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /171 /2024 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Sundargarh) GR/0000719/2024
20	D-BLAPL/26905/2024 BLAPL/9177/2024	BHAGABAN JANI VS STATE OF ODISHA	KULDEEP MOHANTY VS	NUAGAON /89 /2023 A.S.J (WOMENS COURT), NAYAGARH(Sundargarh) ST/0000091/2023
21	D-BLAPL/26558/2024 BLAPL/9178/2024	RAVI GANESH KALE VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	AMBADOLA /135 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000078/2024
22	D-BLAPL/27085/2024 BLAPL/9179/2024	NAMITA KELET VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	RAYAGADA G.R.P. /47 /2024 SPECIAL JUDGE,RAYAGADA(Rayagada ) TR/0000034/2024
23	D-BLAPL/23840/2024	MD. IMRAN @ IMU	SUJATA JENA	BHANJANAGAR /318 /2022

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	BLAPL/9180/2024	VS STATE OF ODISHA	VS	ADDL.DISTRICT SESSIONS CUM SPL JU Spl/000029/2022
24	D-BLAPL/26477/2024 BLAPL/9181/2024	BIMAL @ BULU GOCHHAYAT VS STATE OF ODISHA	AMIT KUMAR NATH VS	BAGDIA /141 /2024 J.M.F.C.,CHHENDIPADA(Anugul ) GR/0000723/2024
25	D-BLAPL/27069/2024 BLAPL/9182/2024	PRINCE KUMAR VS STATE OF ODISHA	JULU KHANSAMA VS	RAIRAKHOL /178 /2024 ADDL.SESSIONS JUDGE CUM SPL JUDG TR/0000017/2024
26	D-BLAPL/26970/2024 BLAPL/9183/2024	FARID KHAN @ LULA @LALU VS STATE OF ODISHA	JNYANANANDA PANDA VS	BARAMBA /196 /2024 J.M.F.C.,BARAMBA(Cuttack) GR/0000279/2024
27	D-BLAPL/26687/2024 BLAPL/9184/2024	DHARANIDHAR NAIK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	JAIPATNA /192 /2024 J.M.F.C, JAIPATNA(Kalahandi) CT/0000264/2024
28	D-BLAPL/26767/2024 BLAPL/9185/2024	SITI KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /114 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000141/2022
29	D-BLAPL/26734/2024 BLAPL/9186/2024	KSHYAMASAGAR TANDI @ PAHILMAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	LATHOR /171 /2024 SPL.JUDGE PATNAGARH(Balangir) Spl/0000027/2024
30	D-BLAPL/26735/2024 BLAPL/9187/2024	DILLIP SURIN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	REAMAL /188 /2024 J.M.F.C,REAMAL(Debagarh ) CT/0000361/2024
31	D-BLAPL/26966/2024 BLAPL/9188/2024	CHHABI NAYAK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JEYPORE SADAR /127 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000029/2024
32	D-BLAPL/26757/2024 BLAPL/9189/2024	TUKU @ SARBESWAR DAS VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	DHENKANAL TOWN /520 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001150/2024
33	D-BLAPL/25877/2024 BLAPL/9190/2024	SARBESWAR MAHAKUD VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000016/2024
34	D-BLAPL/26935/2024 BLAPL/9191/2024	S K. SAMRAJ VS	DALIRANI BEHURAY VS	SORO /607 /2024 J.M.F.C.,SORO(Baleshwar)

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35	D-BLAPL/27191/2024 BLAPL/9192/2024	STATE OF ODISHA RAMESWAR KHORA @ SAHIL VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	CT/0000919/2024 MACHHKUND /56 /2023 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000054/2023
36	D-BLAPL/26220/2024 BLAPL/9193/2024	STATE OF ODISHA RAJESH PATRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /237 /2024 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000037/2024
37	D-BLAPL/27173/2024 BLAPL/9194/2024	STATE OF ODISHA MADHUSUDAN MOHANTY VS STATE OF ODISHA	SAMBIT BISWAL VS	CHANDRASEKHARPUR /276 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0000584/2024
38	D-BLAPL/27134/2024 BLAPL/9195/2024	STATE OF ODISHA ASHAI PURTY VS STATE OF ODISHA	SARADA PRASAD DASH VS	MOHULDIHA /10 /2022 CIVIL JUDGE (JD) CUM JMFC, THAKUR CT/0000027/2022
39	D-BLAPL/26781/2024 BLAPL/9196/2024	STATE OF ODISHA PINTU NAIK VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	BHANJANAGAR /657 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0001050/2024
40	D-BLAPL/27129/2024 BLAPL/9197/2024	STATE OF ODISHA BAPUNI NAYAK @ NAIK VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KHAJURIPADA /28 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000071/2024
41	D-BLAPL/26795/2024 BLAPL/9198/2024	STATE OF ODISHA SAGAR MALLIK VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	SALIPUR /76 /2024 A.D.J. SALIPUR(Cuttack) ST/0000041/2024
42	D-BLAPL/26886/2024 BLAPL/9199/2024	STATE OF ODISHA PARIKSHITA JENA VS STATE OF ODISHA(VIG.)	AMLAN SHAKTI PAUL VS	BALASORE VIGILANCE /30 /2023 SPECIAL JUDGE, VIGILANCE, BARIPADA GR/0000009/2023
43	D-BLAPL/26921/2024 BLAPL/9200/2024	STATE OF ODISHA MANAS KHORA @ CHANDAL @ MADHU HARIJAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KORAPUT SADAR /77 /2024 S.D.J.M.,KORAPUT(Koraput) GR/0000381/2024
44	D-BLAPL/27216/2024 BLAPL/9201/2024	STATE OF ODISHA DHANANJAY SINGH VS STATE OF ODISHA	AMLAN MOHANTY VS	MANGALPUR /120 /2024 A.D.J.,JAJPUR(Jajapur ) CT/0000222/2024
45	D-BLAPL/27202/2024 BLAPL/9202/2024	STATE OF ODISHA BIJAY MAHANTA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHOUDWAR /78 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000081/2024

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46	D-BLAPL/26752/2024 BLAPL/9203/2024	CHANDI GHOSH VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	G.R.P.S.,BERHAMPUR /82 /2024 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/000063/2024
47	D-BLAPL/26583/2024 BLAPL/9204/2024	RIMA NASKAR VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	G.R.P.S.,BERHAMPUR /82 /2024 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/000063/2024
48	D-BLAPL/26681/2024 BLAPL/9205/2024	RANJAN KUMAR SILA VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	TIRTOL /81 /2024 JMFC-CUM-CIVIL JUDGE, TIRTOL(Jagat CT/0000120/2024
49	D-BLAPL/27188/2024 BLAPL/9206/2024	PREMANTA PATEL VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	LAIMURA /37 /2024 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D CT/0000535/2024
50	D-BLAPL/26769/2024 BLAPL/9207/2024	BIKESH NAGAR @ VIKESH VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	POTTANGI /99 /2022 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000075/2022
51	D-BLAPL/27138/2024 BLAPL/9208/2024	RUPU HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /258 /2024 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000969/2024
52	D-BLAPL/27136/2024 BLAPL/9209/2024	RAGHABA BISOI @ BISSOI VS STATE OF ODISHA	ARIJEET MISHRA VS	KUNDRA /102 /2024 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000973/2024
53	D-BLAPL/26714/2024 BLAPL/9210/2024	MANIR SK VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	G.R.P.S.,BERHAMPUR /82 /2024 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/000063/2024
54	D-BLAPL/27120/2024 BLAPL/9211/2024	RAJ @ MADAN MOHAN SAHU VS STATE OF ODISHA	ANIRUDHA DAS VS	RAMPUR (SONEPUR) /112 /2024 J.M.F.C.,RAMPUR(Sonepur ) GR/0000182/2024
55	D-BLAPL/27235/2024 BLAPL/9212/2024	PREMCHAND NAIK @ MAHARAJ VS STATE OF ODISHA	ABHILASH MISHRA VS	DUNGURIPALI /15 /2024 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000001/2024
56	D-BLAPL/26827/2024 BLAPL/9213/2024	JOSO MISTRY VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	G.R.P.S.,BERHAMPUR /82 /2024 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/000063/2024
57	D-BLAPL/26927/2024	SUMAN @ KARUNA @ KARUNAKAR BEHERA	S.S.MOHAPATRA	KHAIRA /127 /2024

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	BLAPL/9214/2024	VS STATE OF ODISHA	VS	J.M.F.C.,SORO(Baleshwar) CT/0000879/2024
58	D-BLAPL/26889/2024 BLAPL/9215/2024	PRAKASH SAMAL VS STATE OF ODISHA	PRADDEP KUMAR PRADHAN VS	//0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/000092/2024
59	D-BLAPL/27247/2024 BLAPL/9216/2024	MANARANJAN PADHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	//0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/000024/2024
60	D-BLAPL/26799/2024 BLAPL/9217/2024	SUKANTA @ SUSANTA KUMAR DAS VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	BIDANASI /55 /2023 2ND ADJ,CUTTACK(Cuttack) ST/0000183/2023
61	D-BLAPL/25742/2024 BLAPL/9218/2024	SAMIR MADHIA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BARAMBA /111 /2022 ADDL.SESIONS JUDGE,ATHAGARH(C ST/0000060/2023
62	D-BLAPL/26748/2024 BLAPL/9219/2024	MRUTYUNJAYA MALLIK VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	AGARAPADA /63 /2017 A.D.J.,BHADRAK(Bhadrak ) ST/0000190/2017
63	D-BLAPL/26863/2024 BLAPL/9220/2024	BASUDEV JALA @ JHALLA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /114 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000141/2022
64	D-BLAPL/26602/2024 BLAPL/9221/2024	GANESH PRASAD SINGH VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	//0 SPECIAL JUDGE,RAYAGADA(Rayagada TR/0000035/2024
65	D-BLAPL/27133/2024 BLAPL/9222/2024	SUJIT KUMAR PADHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /313 /2023 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000607/2023
66	D-CMAPL/32128/2024 CMAPL/280/2024	M/S NEW INDIA ASSURANCE COMPANY LTD, BADAMBADI CUTTACK VS KHITISH CHANDRA SARANGI	G.P.DUTTA VS	// ( //
67	D-CMP/37456/2024 CMP/1014/2024	NATABAR NANDA VS SARASWATI PATRA	PRONOY MOHANTY VS	// CIVIL JUDGE (JD),BHUBANESWAR(Kho CS/0008930/2015
68	D-CMP/38621/2024 CMP/1015/2024	DAYAMUNI BHOKTA VS	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (SD),ROURKELA(Sundarga

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69	D-CMP/38708/2024 CMP/1016/2024	JOGESWAR ROUT BHAGYADHAR NAYAK VS NIRANJAN NAYAK	NITYANANDA BEHURIA VS	CS/0000136/2021 // ADDL SESSIONS JUDGE, KUJANG(Jagatsi) RFA/0000073/2018
70	D-CMP/38739/2024 CMP/1017/2024	BAISHNAB BISWAL VS RAMESWARNATH SUTHOO	BIBEKANANDA BHUYAN VS	// DIST.& SESSIONS JUDGE,JAJPUR(Jajapur) Fao/0000025/2023
71	D-CMP/38467/2024 CMP/1018/2024	AMINI PRADHAN VS PURNA CHANDRA PATNAIK	BANSHIDHAR BAUG VS	// CIVIL JUDGE (SD),ANGUL(Anugul ) IA/0000048/2024
72	D-CMP/38898/2024 CMP/1019/2024	JAMI VENKATA SURYAPRABHA VS TARINI PRASAD NAYAK	PRASANNA KUMAR MISHRA VS	// CIVIL JUDGE (SD),PARALAKHEMUNDA CS/0000018/2020
73	D-CMP/38922/2024 CMP/1020/2024	SUMITRA PATI VS GAURAB MISHRA	GOPINATH MISHRA VS	// 3RD ADJ BHUBANESWAR(Khordha ) Fao/0000033/2024
74	D-CMP/38966/2024 CMP/1021/2024	CHITTARANJAN SAHU VS SARASWATI SAHU	NIRANJAN LENKA VS	// CIVIL JUDGE (SD),UDALA(Mayurbhanj) CS/0000002/2019
75	D-CMP/38389/2024 CMP/1022/2024	USHA RANI PANDA VS JUTI NAHAK	DEEPALI MAHAPATRA VS	// A.D.J.,CHATRAPUR(Ganjam) Fao/0000004/2024
76	D-CMP/38917/2024 CMP/1023/2024	GIRIJA SANKAR PATI VS JAYARAM GOUDO	BASUDEV MISHRA VS	// CIVIL JUDGE(SD), UMERKOTE(Nabarangpur) CS/0000013/2018
77	D-CONTC/34884/2024 CONTC/6674/2024	MIHIR KUMAR SWAIN VS SRIBACHHA SINGH, SR.G.M(HR), TPCODL	SUBHADUTTA ROUSTRAY VS	// () //
78	D-CONTC/36116/2024 CONTC/6675/2024	HARIHAR SWAIN VS BANAMALI MAHAKUD	SATYA NARAYAN MISHRA 4 VS	// () //
79	D-CONTC/36117/2024 CONTC/6676/2024	DURYODHAN BEHERA VS SANJAY KUMAR SINGH, IAS	ADV. VS	// () //

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80	D-CONTC/36320/2024 CONTC/6677/2024	BASUDEV MANDAL VS BANAMALI MAHAKUD	SATYA NARAYAN MISHRA 4 VS	// 0 //
81	D-CONTC/36324/2024 CONTC/6678/2024	GAJENDRA GHADAI VS BANAMALI MAHAKUD	SATYA NARAYAN MISHRA 4 VS	// 0 //
82	D-CONTC/36326/2024 CONTC/6679/2024	TRAILOKYANATH BEHERA VS BANAMALI MAHAKUD	SATYA NARAYAN MISHRA 4 VS	// 0 //
83	D-CONTC/38786/2024 CONTC/6680/2024	SUSHILA MAHARANA VS ARAVIND AGARWAL, COMMNR. CUM SECY. DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// 0 //
84	D-CONTC/34964/2024 CONTC/6681/2024	SARAT CHANDRA NAYAK VS ASWATHY S., IAS	ADV. VS	// 0 //
85	D-CONTC/37384/2024 CONTC/6682/2024	HARI KHEMUNDI VS ANU GARG, IAS	ADV. VS	// 0 //
86	D-CONTC/38961/2024 CONTC/6683/2024	PANCHANAN NAYAK VS SALINI PANDIT, IAS	ADV. VS	// 0 //
87	D-CONTC/35125/2024 CONTC/6684/2024	SIMAN NAYAK VS ASWATHY S., IAS	ADV. VS	// 0 //
88	D-CONTC/36720/2024 CONTC/6685/2024	PRASANTA KUMAR SAHU VS RADHAKANTA GARTIA, D.E.O, DEOGARH	ADV. VS	// 0 //
89	D-CONTC/37045/2024 CONTC/6686/2024	SIBA SANKAR MAHARANA VS SACHIDANANDA NAYAK, REGISTRAR, BERHAMPUR UNIVERSITY	ADV. VS	// 0 //
90	D-CONTC/37046/2024 CONTC/6687/2024	PURNA CHANDRA NAYAK VS SACHIDANANDA NAYAK, REGISTRAR, BERHAMPUR UNIVERSITY	ADV. VS	// 0 //
91	D-CONTC/37050/2024	PRASHANT KUMAR MISHRA	ADV.	//

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	CONTC/6688/2024	VS	VS	0
		ANU GARG, IAS		//
92	D-CONTC/37052/2024	SUBASH CHANDRA DALAI	ADV.	//
	CONTC/6689/2024	VS	VS	0
		ARABINDA AGRAWAL, IAS		//
93	D-CONTC/38162/2024	MAMATA NAYAK	ADV.	//
	CONTC/6690/2024	VS	VS	0
		SATYARANJAN SAHOO, IAS		//
94	D-CONTC/38436/2024	KAILASH CHANDRA BEHERA	ADV.	//
	CONTC/6691/2024	VS	VS	0
		ASWATHY S., IAS		//
95	D-CONTC/38443/2024	RAJKISHORE BARIK	ADV.	//
	CONTC/6692/2024	VS	VS	0
		ASWATHY S., IAS		//
96	D-CONTC/38450/2024	PRAFULLA KUMAR PADHY	ADV.	//
	CONTC/6693/2024	VS	VS	0
		DEORANJAN KUMAR SINGH, IAS		//
97	D-CONTC/38557/2024	MAHENDRA SAHOO	ADV	//
	CONTC/6694/2024	VS	VS	0
		ARUN DEO SETHY,S.E. QUALITY ASSURANCE DIVISION,JAGATPUR		//
98	D-CONTC/38623/2024	DR. ASHOK KUMAR MISHRA	PRANAB KUMAR GHOSE	//
	CONTC/6695/2024	VS	VS	0
		SHALINI PANDIT, SECY., HEALTH AND F.W DEPT.		//
99	D-CONTC/38820/2024	LAXMAN HARIJAN	ADV.	//
	CONTC/6696/2024	VS	VS	0
		V.KEERTHI VASAN, IAS		//
100	D-CONTC/38952/2024	RAMESH CHANDRA GOUDA	ADV	//
	CONTC/6697/2024	VS	VS	0
		SALINI PANDIT, IAS		//
101	D-CONTC/38955/2024	PRABHAKARA PANDA	ADV.	//
	CONTC/6698/2024	VS	VS	0
		SALINI PANDIT, IAS		//
102	D-CONTC/38959/2024	BHAJARAM NAYAK	ADV.	//
	CONTC/6699/2024	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/38583/2024 CONTC/6700/2024	SALINI PANDIT, IAS DEBI PRASAD PADHI VS SIBASIS PARIDA ,O.A.S	ADV. VS	// // ()
104	D-CONTC/38503/2024 CONTC/6701/2024	JOGENDRA NATH BEHERA VS DHARANIDHAR NANDA, O.E.S	ADV. VS	// // ()
105	D-CRLA/26872/2024 CRLA/886/2024	GAJENDRA HANS VS STATE OF ODISHA	CHANDANA TRIPATHY VS	INFOVALLY UPD BHUBANESWAR /190 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000391/2024
106	D-CRLA/23213/2024 CRLA/887/2024	TAPUA@SIDHANTA DALAI VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	BRAHMAGIRI /45 /2019 ADHOC ADDL. DISTRICT AND SESSION TR/0000090/2023
107	D-CRLA/24438/2024 CRLA/888/2024	TRINATH NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// SPECIAL JUDGE,PARLAKHEMUNDI(Gaj 2(A)CC/0000002/2022
108	D-CRLA/26327/2024 CRLA/889/2024	SOHEL MOLLA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000009/2022
109	D-CRLA/26646/2024 CRLA/890/2024	LITU MALLIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	SURADA /71 /2015 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G TR/0000063/2023
110	D-CRLA/26720/2024 CRLA/891/2024	DUSHASAN PRADHAN VS STATE OF ODISHA	SARADA PRASAD DASH VS	PHIRINGIA /116 /2019 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000069/2019
111	D-CRLA/26845/2024 CRLA/892/2024	KANHIYALAL VS STATE OF ODISHA(E.O.W.)	AMITAV TRIPATHY VS	EOW,BHUBANESWAR /21 /2023 PRESIDING OFFICER,DESIGNATED CO CRMC/0000006/2024
112	D-CRLLP/26351/2024 CRLLP/37/2024	STATE OF ODISHA(VIG.) VS HARSHAMANI DEI	SANGARM DAS, SC(VIG) VS	KORAPUT VIGILANCE /25 /2021 SPL. JUDGE (VIG),BHAWANIPATNA(Ka GR/0000020/2021
113	D-CRLLP/26400/2024 CRLLP/38/2024	STATE OF ODISHA(VIG.) VS BHOLANATH KHAMARI	SANGARM DAS SC (VIG) VS	KORAPUT VIGILANCE /8 /2013 SPL. JUDGE (VIG),BHAWANIPATNA(Ka GR/0000004/2013

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLLP/26401/2024 CRLLP/39/2024	STATE OF ODISHA(VIG) VS BRUNDABATI PANDA	SANGARM DAS, SC (VIG) VS	KORAPUT VIGILANCE /27 /2012 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000019/2012
115	D-CRLMC/27153/2024 CRLMC/3460/2024	RATNAKAR NAYAK VS TAPAN SAHOO	PARTHA SARATHI DAS VS	// S.D.J.M.,PALLAHARA(Anugul ) ICC/0000023/2018
116	D-CRLMC/26222/2024 CRLMC/3461/2024	AJIT KUMAR NAYAK VS STATE OF ODISHA	KUMARKANT BEHERA VS	GOSANINUAGAM /32 /2023 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000283/2023
117	D-CRLMC/26806/2024 CRLMC/3462/2024	JYOSTNARANI PANDA VS STATE OF ODISHA	DEBI PRASAD PATNAIK VS	//0 S.D.J.M.,CUTTACK SADAR(Cuttack) ICC/0000029/2018
118	D-CRLMC/25885/2024 CRLMC/3463/2024	SOUMYA RANJAN DAS VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BANSADA /78 /2024 J.M.F.C,CHANDABALI(Bhadrak ) GR/0000172/2024
119	D-CRLMC/26034/2024 CRLMC/3464/2024	BRUNDABATI PATTANAYAK @ PATNAIK VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	CHANDRASEKHARPUR /429 /2021 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000457/2021
120	D-CRLMC/26682/2024 CRLMC/3465/2024	JITU @ JITENDRA BHOI VS STATE OF ODISHA	ANNADA SANKAR JENA VS	PURI SADAR /108 /2012 NYAYADHIKARI,PURI(Puri) GR/0001110/2012
121	D-CRLMC/27006/2024 CRLMC/3466/2024	KUNA JENA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BANKI /1 /2018 ASSISTANT SESSION JUDGE, BANKI(Cu ST/0000007/2021
122	D-CRLMC/27253/2024 CRLMC/3467/2024	C.A SUDHIR LATH VS DEPUTY REGISTRAR OF COMPANIES CUM DEPUTY OFFICIAL LIQUIDATOR, ODISHA	KSHIROD KUMAR SAHOO VS	// ADDL.C.J.M.(SPL.COURT),CUTTACK(Cu 2(C)CC/0000002/2024
123	D-CRLMC/23686/2024 CRLMC/3468/2024	ASHOK KUMAR MANGARAJ VS SURAJ KUMAR PATNAIK	PRAVASHA PUJAREE PARIDA VS	//0 S.D.J.M.,KHURDA(Khordha ) ICC/0000243/2018
124	D-CRLMC/25775/2024 CRLMC/3469/2024	MANDAKINI MALLICK VS STATE OF ODISHA	S.K.DWIBEDI VS	//0 J.M.F.C.,DARINGBADI(Kandhamal) ICC/0000009/2021
125	D-CRLMC/26916/2024	GOURI SAMAL	SUNIL KUMAR PANDA	KHARABEL NAGAR P.S. /222 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/3470/2024	VS STATE OF ODISHA	VS	() //
126	D-CRLMC/26775/2024 CRLMC/3471/2024	NAYAK SRI JAGADISH PRASAD SINGH VS STATE OF ODISHA(VIG.)	BASUDEV PUJARI VS	KORAPUT VIGILANCE /32 /2022 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/000025/2022
127	D-CRLMC/27071/2024 CRLMC/3472/2024	SUBHASISH BISWAL VS STATE OF ODISHA(VIG.)	SATYA RANJAN MULIA VS	CUTTACK VIGILANCE /14 /1992 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cu GR/0000014/1992
128	D-CRLMP/23355/2024 CRLMP/1276/2024	SOURYA PRAKASH MOHANTY VS STATE OF ODISHA	DEBASIS DEBADARSHAN VS	//0 ()
129	D-CRLMP/25908/2024 CRLMP/1277/2024	DR. AMRESH PATI VS OSSIN DASH	RABINDRA KUMAR PRUSTY VS	//0 ()
130	D-CRLREV/26814/2024 CRLREV/484/2024	INDRAJIT DE VS REPUBLIC OF INDIA.(CBI)	RAJESWAR HOTA VS	//0 SPL.CJM (CBI),BHUBANESWAR(Khordha CRM/0000909/2024
131	D-CRLREV/27127/2024 CRLREV/485/2024	DIPANJALI BEHERA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATKURA /141 /2000 J.M.F.C,KENDRAPARA(Kendrapara ) GR/0000703/2000
132	D-CRLREV/27167/2024 CRLREV/486/2024	KANHU CHARAN PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	CHANDAPUR /142 /2024 A.D.J.,NAYAGARH(Nayagarh ) CRA/0000017/2024
133	D-FAO/37121/2024 FAO/429/2024	UPENDRA KUMAR MOHAPATRA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000154/2021
134	D-MACA/37421/2024 MACA/914/2024	RABINDRA NAYAK VS KEDARNATH PATI	SUPRIYO RANJAN MAHAPATRA VS	// III MACT,BHANJANAGAR(Ganjam) Mac/0000029/2016
135	D-MACA/36400/2024 MACA/915/2024	RAJESH TOPPO VS KALLU SINGH	PABITRA KUMAR NAYAK VS	// 3RD.M.A.C.T.,ROURKELA(Sundargarh) Mac/0000228/2020
136	D-MATA/38973/2024 MATA/332/2024	DEBASISH DASH VS	SAMIR KUMAR MISHRA (SR. ADV.) VS	// JUDGE, FAMILY COURT, NABARANGPU

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-RSA/36519/2024 RSA/323/2024	ARPITA RATH GOPAL CHANDRA SWAIN VS PARSURAM MAJHI	MONOMOY BASU VS	CP/000021/2023 // 3RD ADDL DISTRICT JUDGE, BALASOR RFA/0000090/2017
138	D-RSA/34688/2024 RSA/324/2024	SUSANT KUMAR PASAYAT VS ABHAY KUMAR PASAYAT	JAGAJIBAN PRADHAN VS	// ADDL SESSIONS JUDGE, KUJANG(Jagatsinghpur) RFA/0000010/2020
139	D-RVWPET/34250/2024 RVWPET/205/2024	ALOK MALI VS STATE OF ODISHA	ADV. VS	// () //
140	D-TRP(C)/35970/2024 TRP(C)/276/2024	PREMALATA SAHOO VS TAPAS CHANDRA SAHOO	MAHESWAR MOHANTY VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000098/2024
141	D-TRP(C)/38893/2024 TRP(C)/277/2024	ARNAPURNA SAHOO VS SOURAV MUDULI	PRIYA RANJAN SINGH VS	// JUDGE FAMILY COURT,GANJAM(Ganja) CP/0000272/2023
142	D-TRP(C)/39032/2024 TRP(C)/278/2024	MAA SARALA DISTRIBUTORS,JAGATSINGHPUR VS HINDUSTAN COLA BEVERAGE PRIVATE LIMITED,BHUBANESWAR	HAREKRUSHNA DASH VS	// CIVIL JUDGE (SD),KHURDA(Khordha ) CS/0000123/2006
143	D-WA/33151/2024 WA/2452/2024	STATE OF ODISHA VS SURYANARAYAN BEHERA	DHANANJAYA MUND, A.G.A. VS	// () //
144	D-WA/38787/2024 WA/2453/2024	STATE OF ODISHA VS SASMITA NANDA	DEBASIS MOHAPATRA,A.S.C VS	// () //
145	D-WA/33139/2024 WA/2454/2024	STATE OF ODISHA VS DAMBARUDHAR MAJHI	DHANANJAYA MUND,A.G.A VS	// () //
146	D-WA/36997/2024 WA/2455/2024	STATE OF ODISHA VS MOHAMMAD MUJMIL	SASWAT DAS,A.G.A VS	// () //
147	D-WA/38759/2024 WA/2456/2024	STATE OF ODISHA VS SUSHILA PRADHAN	DEBENDRA KUMAR MOHANTY,A.S.C VS	// () //

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148	D-WA/38726/2024 WA/2457/2024	STATE OF ODISHA VS PAYAL PRIYA SAHOO	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
149	D-WA/38788/2024 WA/2458/2024	STATE OF ODISHA VS KISHORE MOHAN PANDA	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
150	D-WA/38754/2024 WA/2459/2024	PRINCIPAL SECY, ST AND SC DEVELOPMENT, M AND B.C.WELFARE DEPTT., ODISHA VS VENKETESWAR PRAHARAJ	MARIKRUSHNA PANIGRAHI, A.G.A. VS	// 0 //
151	D-WA/38047/2024 WA/2460/2024	STATE OF ODISHA VS RAMA CHANDRA BEHERA	A.G.A. VS	// 0 //
152	D-WA/38874/2024 WA/2461/2024	STATE OF ODISHA VS SK. FARID	SANGRAM JENA, A.G.A. VS	// 0 //
153	D-WA/39015/2024 WA/2462/2024	STATE OF ODISHA VS LALITA NAG	SANGRAM JENA, A.G.A. VS	// 0 //
154	D-WA/39030/2024 WA/2463/2024	STATE OF ODISHA VS KALPANA TRIPATHY	SANGRAM JENA, A.G.A. VS	// 0 //
155	D-WA/37341/2024 WA/2464/2024	STATE OF ODISHA VS AMAR NATH PATRA	SAKTI PRASAD PANDA VS	// 0 //
156	D-WP(C)/37642/2024 WP(C)/22606/2024	BENU DHAR BISWAL VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// 0 //
157	D-WP(C)/38330/2024 WP(C)/22607/2024	GAJENDRA MAKAR VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
158	D-WP(C)/38361/2024 WP(C)/22608/2024	DEBENDRA KUMAR MOHAPATRA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
159	D-WP(C)/37730/2024	GOBINDA MARNDI	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//

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	WP(C)/22609/2024	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/38888/2024 WP(C)/22610/2024	MIR YAHID VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //
161	D-WP(C)/37731/2024 WP(C)/22611/2024	MADAN MOHAN DASH VS COLLECTOR, SUNDARGARH	BASUMATI PRADHAN VS	// 0 //
162	D-WP(C)/37140/2024 WP(C)/22612/2024	RASHMIREKHA MAHANA VS SUDHIR CHANDRA MAHANA	DWARIKA PRASAD MOHANTY VS	// 0 //
163	D-WP(C)/38827/2024 WP(C)/22613/2024	SAROJ KUMAR MAJHI VS PHARMACY COUNCIL OF INDIA, NBCC CENTRE, NEW DELHI	KUNAL KUMAR SWAIN VS	// 0 //
164	D-WP(C)/37756/2024 WP(C)/22614/2024	SANTA PRADHAN VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
165	D-WP(C)/37142/2024 WP(C)/22615/2024	RASHMIREKHA MAHANA VS SUDHIR CHANDRA MAHANA	DWARIKA PRASAD MOHANTY VS	// 0 //
166	D-WP(C)/38282/2024 WP(C)/22616/2024	KRUSHNA CHANDRA DASH VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
167	D-WP(C)/37194/2024 WP(C)/22617/2024	DIBAKAR SAHOO VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
168	D-WP(C)/38877/2024 WP(C)/22618/2024	KANHEI SAHU VS THE CHIEF MANAGER, INDIAN BANK, BBSR	SURYANARAYAN PANIGRAHI VS	// 0 //
169	D-WP(C)/38643/2024 WP(C)/22619/2024	PURI URBAN COOPERATIVE BANK EMPLOYEES UNION, PURI VS ADDITIONAL CENTRAL PROVIDENT FUND COMMISSIONER, EPFO, BBSR	NIRANJAN BISWAL VS	// 0 //
170	D-WP(C)/35025/2024 WP(C)/22620/2024	BINOD KUMAR DHIR VS	BANSHIDHAR SATAPATHY VS	// 0

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171	D-WP(C)/37424/2024 WP(C)/22621/2024	STATE OF ODISHA HULLASH DEI VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// // ()
172	D-WP(C)/37428/2024 WP(C)/22622/2024	PURNA CHANDRA MOHAPATRA VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// () //
173	D-WP(C)/39000/2024 WP(C)/22623/2024	ROOTS CORPORATION LTD, MUMBAI VS STATE OF ODISHA	SOUMYA MISHRA VS	// () //
174	D-WP(C)/37434/2024 WP(C)/22624/2024	DINESH SANDIL @ BHUMIJ VS STATE OF ODISHA	SANKAR PRAASAD PANI VS	// () //
175	D-WP(C)/35963/2024 WP(C)/22625/2024	BHABINI @ BHABANI ROUT VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// () //
176	D-WP(C)/38286/2024 WP(C)/22626/2024	SANKARA GOCHHAYAT VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// () //
177	D-WP(C)/36528/2024 WP(C)/22627/2024	GOURI SHANKAR SHARMA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// () //
178	D-WP(C)/37523/2024 WP(C)/22628/2024	ARUNA KUMAR PADHY VS THE PRESIDING OFFICER INDUSTRIAL TRIBUNAL, KHORDHA	KAILASH CHANDRA MISHRA VS	// () //
179	D-WP(C)/37799/2024 WP(C)/22629/2024	RANGADHAR SATAPATHY VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// () //
180	D-WP(C)/37902/2024 WP(C)/22630/2024	DEBENDRA MAHANA VS STATE OF ODISHA	KARUNAKAR RATH VS	// () //
181	D-WP(C)/36756/2024 WP(C)/22631/2024	BHAGIRATHI ROUT VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //

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182	D-WP(C)/37852/2024 WP(C)/22632/2024	SIBARAM PANDA VS STATE OF ODISHA	ASITA KUMAR NAYAK VS	// 0 //
183	D-WP(C)/37558/2024 WP(C)/22633/2024	PREMRAJ PATEL VS STATE OF ODISHA	SOBHANA SAHOO VS	// 0 //
184	D-WP(C)/38135/2024 WP(C)/22634/2024	JANAKI BEHERA VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	// 0 //
185	D-WP(C)/38573/2024 WP(C)/22635/2024	PRATISHRUTI SARANGI VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
186	D-WP(C)/37995/2024 WP(C)/22636/2024	BHAJAHARI GHADAI VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	// 0 //
187	D-WP(C)/37544/2024 WP(C)/22637/2024	PADMA CH DALABEHERA VS UNION OF INDIA	SANTOSH ADHIKARI VS	// 0 //
188	D-WP(C)/38291/2024 WP(C)/22638/2024	KAILASH CHANDRA CHAND VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
189	D-WP(C)/38039/2024 WP(C)/22639/2024	NIBEDITA SAHU VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
190	D-WP(C)/38152/2024 WP(C)/22640/2024	ASHOK KUMAR MOHANTY VS UNION OF INDIA	RAMESH CHANDRA NAYAK VS	// 0 //
191	D-WP(C)/38773/2024 WP(C)/22641/2024	JANMEJAYA KUMAR SINGH VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
192	D-WP(C)/38040/2024 WP(C)/22642/2024	SEEMA MOHAPATRA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
193	D-WP(C)/38105/2024	PRABHAKAR PATTNAIK	UPENDRA KUMAR SAMAL	//

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	WP(C)/22643/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/38109/2024 WP(C)/22644/2024	SIBARAM PANDA VS STATE OF ODISHA	ASITA KUMAR NAYAK VS	// 0 //
195	D-WP(C)/38339/2024 WP(C)/22645/2024	GOBARDHANA RANA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
196	D-WP(C)/38420/2024 WP(C)/22646/2024	DURGA PRASAD MISHRA VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
197	D-WP(C)/38122/2024 WP(C)/22647/2024	DUSASANA SWAIN VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
198	D-WP(C)/38362/2024 WP(C)/22648/2024	AKSHYA KUMAR SARANGI VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
199	D-WP(C)/38127/2024 WP(C)/22649/2024	M/S UNI PROFILES PVT. LTD. VS THE COMNR. OF C.T AND G.S.T., ODISHA, CUTTACK	SANTOSH KUMAR MISHRA VS	// 0 //
200	D-WP(C)/37546/2024 WP(C)/22650/2024	CH RAJA VIJAYA KUMAR VS UNION OF INDIA	SANTOSH ADHIKARI VS	// 0 //
201	D-WP(C)/39039/2024 WP(C)/22651/2024	AYEESURYA MISHRA VS LOHIT KUMAR DASH	PRADIPTA KUMAR SINGH VS	// 0 //
202	D-WP(C)/38130/2024 WP(C)/22652/2024	ABHYA KUMAR MOHAPATRA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
203	D-WP(C)/38131/2024 WP(C)/22653/2024	AKSHAYA KUMAR MAHARANA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
204	D-WP(C)/37561/2024 WP(C)/22654/2024	MAHESWAR DALEI VS	AMIT PRASAD BOSE VS	// 0

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205	D-WP(C)/37747/2024 WP(C)/22655/2024	COMMISSIONER OF CONSOLIDATION, BBSR RUPADHAR BHATRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// // ()
206	D-WP(C)/39065/2024 WP(C)/22656/2024	PRIYANKA GOUDA VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// () //
207	D-WP(C)/37808/2024 WP(C)/22657/2024	BANAMALI MOHANTY VS STATE OF ORISSA	BIBHU PRASAD DAS VS	// () //
208	D-WP(C)/38432/2024 WP(C)/22658/2024	M/S SWASTIK TRANSPORT VS UNION OF INDIA	MANOJ VERMA VS	// () //
209	D-WP(C)/39098/2024 WP(C)/22659/2024	DINABANDHU SAHOO VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// () //
210	D-WP(C)/39022/2024 WP(C)/22660/2024	NILIMA KUMARI DEBNATH VS STATE LEVEL SCRUTINY COMMITTEE, CUTTACK	UMA CHARAN MISHRA VS	// () //
211	D-WP(C)/39066/2024 WP(C)/22661/2024	ARUN KUMAR MAHAKUDA VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// () //
212	D-WP(C)/37809/2024 WP(C)/22662/2024	RANJIT KUMAR BEHERA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// () //
213	D-WP(C)/38294/2024 WP(C)/22663/2024	DHRUBA CHARAN NAYAK VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// () //
214	D-WP(C)/39057/2024 WP(C)/22664/2024	ULLASH KUMAR DAS VS STATE OF ODISHA	SAIBRATA RATH VS	// () //
215	D-WP(C)/37841/2024 WP(C)/22665/2024	JAYANTI DAS VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	// () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/38505/2024 WP(C)/22666/2024	SUBASHCHANDRA SAHOO VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	// 0 //
217	D-WP(C)/38138/2024 WP(C)/22667/2024	JYOTI MANJARI SAHOO VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
218	D-WP(C)/37856/2024 WP(C)/22668/2024	BHAGIRATHI MOHANTY VS STATE OF ODISHA	GOKULANANDA PADHI VS	// 0 //
219	D-WP(C)/39133/2024 WP(C)/22669/2024	SANJAY KUMAR BEHERA VS STATE OF ODISHA.	SUBHADUTTA ROUSTRAY VS	// 0 //
220	D-WP(C)/39112/2024 WP(C)/22670/2024	SATYAJIT PANDA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
221	D-WP(C)/38991/2024 WP(C)/22671/2024	SUDHARTHI PATEL VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	// 0 //
222	D-WP(C)/38018/2024 WP(C)/22672/2024	BEENA MAJHI VS REGISTRAR ,EXAMINATION SECTION	ASTAMI TANDIA VS	// 0 //
223	D-WP(C)/38651/2024 WP(C)/22673/2024	SUBASINI SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
224	D-WP(C)/38244/2024 WP(C)/22674/2024	PRASANNA KUMAR SWAIN VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
225	D-WP(C)/38938/2024 WP(C)/22675/2024	DIBAKAR BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
226	D-WP(C)/38936/2024 WP(C)/22676/2024	DR.SUKAMAL DAS VS DIRECTOR ACHARYA HARIHAR PG INSTITUTE OF CANCER, CUTTACK	AVIJIT MISHRA VS	// 0 //
227	D-WP(C)/38193/2024	SUREKHA BANCHHOR	AKSHAYA KUMAR PANDEY	//

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### CASES REGISTERED REPORT AS ON :10/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/22677/2024	VS STATE OF OODISHA	VS	0 //
228	D-WP(C)/37973/2024 WP(C)/22678/2024	PRAVAT CHANDRA BEHERA VS UTKAL UNIVERSITY, BBSR	DIPTI RANJAN BHOKTA VS	// 0 //
229	D-WP(C)/39041/2024 WP(C)/22679/2024	ARATI PRADHAN VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
230	D-WP(C)/38417/2024 WP(C)/22680/2024	DAMBARUDHAR JENA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
231	D-WP(C)/39001/2024 WP(C)/22681/2024	DHARITRI TRADING AGENCY, BHADRAK VS UNION BANK OF INDIA	SOUMYA MISHRA VS MR.S.K.DEY	// 0 //
232	D-WP(C)/38447/2024 WP(C)/22682/2024	PRAMOD KUMAR MOHAPATRA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
233	D-WP(C)/38453/2024 WP(C)/22683/2024	SURENDRA KUMAR SWAIN VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
234	D-WP(C)/38459/2024 WP(C)/22684/2024	ASHOK KUMAR SAHOO VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
235	D-WP(C)/38245/2024 WP(C)/22685/2024	RAMAKANTA DAS VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
236	D-WP(C)/38363/2024 WP(C)/22686/2024	BICHITRANANDA DALUA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
237	D-WP(C)/38646/2024 WP(C)/22687/2024	KAMINI ACHARYA VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
238	D-WP(C)/38735/2024 WP(C)/22688/2024	SANYASI NAYAK VS	SIBANARAYAN BISWAL VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/38511/2024 WP(C)/22689/2024	STATE OF ODISHA SANGHAMITRA BEHURA VS	GOURI MOHAN RATH VS	// // ()
240	D-WP(C)/39109/2024 WP(C)/22690/2024	STATE OF ODISHA RATNAKAR SA VS	SWAPNIL ROY VS	// // ()
241	D-WP(C)/38485/2024 WP(C)/22691/2024	STATE OF ODISHA PRAVASH CHANDRA NAYAK VS	PARSURAM DAS VS	// // ()
242	D-WP(C)/38267/2024 WP(C)/22692/2024	UNION BANK OF INDIA, BBSR BIJU PATRNAIK B.SC.NURSING COLLEGE, BARIPADA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
243	D-WP(C)/38571/2024 WP(C)/22693/2024	STATE OF ORISSA GOURA CHANDRA PUJARI VS	MANAS PATI VS	// // ()
244	D-WP(C)/34524/2024 WP(C)/22694/2024	STATE OF ODISHA M/S GANNI AJAY DORA, CUTTACK VS	MADHAB LAL AGARWAL VS	// // ()
245	D-WP(C)/38770/2024 WP(C)/22695/2024	CHIEF COMMISSIONER OF CT AND GST, CUTTACK NITYANANDA BAG VS	SURYAKANTA DWIBEDI VS	// // ()
246	D-WP(C)/39199/2024 WP(C)/22696/2024	STATE OF ODISHA AMIYA KUMAR SWAIN VS	RUDRA NARAYAN PARIJA VS	// // ()
247	D-WP(C)/38890/2024 WP(C)/22697/2024	STATE OF ODISHA SAIGITA MOHANTY VS	KISHORE KUMAR JENA VS	// // ()
248	D-WP(C)/34709/2024 WP(C)/22698/2024	LIC OF INDIA, BBSR GOPAL MUKHERJEE VS	BIBEKANANDA BHUYAN VS	// // ()
249	D-WP(C)/38791/2024 WP(C)/22699/2024	STATE OF ODISHA HRUDAYANANDA PRADHAN VS	SAILABALA JENA VS	// // ()
		UNION OF INDIA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/38529/2024 WP(C)/22700/2024	SUBRAT PATTANAYAK VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
251	D-WP(C)/38278/2024 WP(C)/22701/2024	BINMAYA KUMAR DAS VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
252	D-WP(C)/38367/2024 WP(C)/22702/2024	NANDINI MISHRA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
253	D-WP(C)/38792/2024 WP(C)/22703/2024	NARAD SAHU @ NARADA SAHU VS UNION OF INDIA	SAILABALA JENA VS	// 0 //
254	D-WP(C)/36244/2024 WP(C)/22704/2024	MD.TAKIUR RAHMAN VS ODISHA BOARD OF WAQF , CUTTACK	SHAIK ABDUL NAYEEM VS	// 0 //
255	D-WP(C)/38381/2024 WP(C)/22705/2024	SUPRAVA NAYAK VS STATE OF ODISHA	RABINARAYAN NAYAK VS	// 0 //
256	D-WP(C)/36278/2024 WP(C)/22706/2024	BISWA @ BISWO RANJAN BEHERA VS BALASORE BHADRAK CENTRAL COOPERATIVE BANK LTD	NALINI KANTA DASH VS	// 0 //
257	D-WP(C)/34711/2024 WP(C)/22707/2024	SUBRAT KUMAR PRADHAN @ SUBRAT PRADHAN VS ADDL COMMISSION CONSOLIDATION AND SETTLEMENT BALASORE	BHASKAR CHANDRA PANDA VS	// 0 //
258	D-WP(C)/38394/2024 WP(C)/22708/2024	GANESWAR PRADHAN VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
259	D-WP(C)/36316/2024 WP(C)/22709/2024	M/S. ADITYA CRAFT AND PAPER PRIVATE LIMITED. VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC)	CHITRASEN PARIDA VS	// 0 //
260	D-WP(C)/33367/2024 WP(C)/22710/2024	GJS HOTELS LTD, KOLKATA VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	// 0 //
261	D-WP(C)/37442/2024	ALEKHABANDHU MAJHEE	NIRANJAN NAYAK	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/22711/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/38889/2024 WP(C)/22712/2024	SUJATA PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
263	D-WP(C)/38413/2024 WP(C)/22713/2024	KRUSHNA PRIYA DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
264	D-WP(C)/34183/2024 WP(C)/22714/2024	DURYODHAN PANY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
265	D-WP(C)/37754/2024 WP(C)/22715/2024	DINESH KUMAR MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
266	D-WP(C)/38674/2024 WP(C)/22716/2024	BABULI SAHU VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	// 0 //
267	D-WP(C)/37443/2024 WP(C)/22717/2024	PREMNATH MEHER VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
268	D-WP(C)/38729/2024 WP(C)/22718/2024	OM MAA BHAI RABI GENERAL STORE,GANJAM VS BANK OF MAHARASHTRA,PUNE	SIBANARAYAN BISWAL VS	// 0 //
269	D-WP(C)/38044/2024 WP(C)/22719/2024	PURNA CHANDRA PANIGRAHI VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
270	D-WP(C)/38541/2024 WP(C)/22720/2024	KUSUM MANJARI PUROHIT VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
271	D-WP(C)/38001/2024 WP(C)/22721/2024	SUBASH CHANDRA SETHI VS STATE OF ODISHA	BISWAJIT SAHOO VS	// 0 //
272	D-WP(C)/38730/2024 WP(C)/22722/2024	SUMIT KUMAR NAYAK VS	SHAKTI DATTA TRIPATHY VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/38061/2024 WP(C)/22723/2024	REGISTRAR,COOPERATIVE SOCIETIES, ODISHA SUMAN KUMAR BEHERA VS	DEBASHISHA HOTA VS	// // 0
274	D-WP(C)/38008/2024 WP(C)/22724/2024	CHAIRMAN, NATIONAL INSTITUTE OF OPEN SCHOOLING(NIOS), UTTAR PRADESH GANESWAR MOHANTY VS	RABINDRA NATH PRUSTY VS	// // 0
275	D-WP(C)/35195/2024 WP(C)/22725/2024	STATE OF ODISHA PRADOSH KUMAR DAS VS	GOURI MOHAN RATH VS	// // 0
276	D-WP(C)/38542/2024 WP(C)/22726/2024	STATE OF ODISHA NANDA HEMBRAM VS	SHASHI BHUSAN JENA VS	// // 0
277	D-WP(C)/38543/2024 WP(C)/22727/2024	STATE OF ODISHA AKSHAY KUMAR DAS VS	AMIT KUMAR SAA VS	// // 0
278	D-WP(C)/36007/2024 WP(C)/22728/2024	STATE OF ODISHA RAJ KISHORE NAYAK VS	JUDHISTHIR SAHOO VS	// // 0
279	D-WP(C)/39073/2024 WP(C)/22729/2024	STATE OF ODISHA CHITTA RANJAN BHOI VS	SITANSU MOHAN SINGH VS	// // 0
280	D-WP(C)/39092/2024 WP(C)/22730/2024	STATE OF ORISSA RANJEETA PANDA VS	KRISHNA CHANDRA SAHU VS	// // 0
281	D-WP(C)/36134/2024 WP(C)/22731/2024	STATE OF ODISHA GAYATREE SAHOO VS	JUDHISTHIR SAHOO VS	// // 0
282	D-WP(C)/39076/2024 WP(C)/22732/2024	STATE OF ODISHA BIKRAM SAHOO VS	SITANSU MOHAN SINGH VS	// // 0
283	D-WP(C)/38783/2024 WP(C)/22733/2024	STATE OF ODISHA BATA KRUSHNA OJHA VS STATE OF ORISSA	NIRANJAN LENKA VS	// // 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/37589/2024 WP(C)/22734/2024	PABITRA KUMAR MOHARANA VS STATE OF ODISHA	JYOTSNARANI RATH VS	// 0 //
285	D-WP(C)/39096/2024 WP(C)/22735/2024	AJAYA KUMAR PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
286	D-WP(C)/39100/2024 WP(C)/22736/2024	BANKESWAR SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
287	D-WP(C)/39095/2024 WP(C)/22737/2024	RANGALATA PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
288	D-WP(C)/39118/2024 WP(C)/22738/2024	BIJAY KISHKOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
289	D-WP(C)/39123/2024 WP(C)/22739/2024	RAJ GOPAL GIRI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
290	D-WP(C)/39097/2024 WP(C)/22740/2024	KUNTI RAHENA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
291	D-WP(C)/39094/2024 WP(C)/22741/2024	MANJULATA MALLICK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
292	D-WP(C)/38293/2024 WP(C)/22742/2024	KEDRUKA SUBASH @ SUBASH KENDRUKA @ SUBASH CHANDRA KENDRUKA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
293	D-WP(C)/39107/2024 WP(C)/22743/2024	NIRUPAMA BADI VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
294	D-WP(C)/39120/2024 WP(C)/22744/2024	SUBHRAKANTA SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
295	D-WP(C)/39117/2024	JYOTI SANKAR MOHAPATRA	KRISHNA CHANDRA SAHU	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/22745/2024	VS STATE OF ODISHA	VS	() //
296	D-WP(C)/39128/2024 WP(C)/22746/2024	JAGANNATH PRASAD BAURI VS STATE OF ODISHA	MANAS PATI VS	// () //
297	D-WP(C)/38433/2024 WP(C)/22747/2024	B.PAPA RAO VS ADDL. CHIEF SECY, WATER RESOURCES DEPT., BBSR	RABINDRA KUMAR PATNAIK VS	// () //
298	D-WP(C)/39104/2024 WP(C)/22748/2024	KANAKA MAHANANDA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// () //
299	D-WP(C)/38731/2024 WP(C)/22749/2024	SRIMATI SETHY VS COMPETENT AUTHORITY AND LAND ACQUISITION OFFICER, KEONJHAR	TARUN KANTA PATTANAYAK VS	// () //
300	D-WP(C)/38696/2024 WP(C)/22750/2024	DEEPALI INTERNATIONAL IMFL HOTEL ON SHOP., BBSR VS STATE OF ODISHA	LAXMAN PRADHAN VS	// () //
301	D-WP(C)/39108/2024 WP(C)/22751/2024	GURUBARI MAHANANDIA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// () //
302	D-WP(C)/39193/2024 WP(C)/22752/2024	ASHOK KUMAR SETHI VS REGISTRAR, COOPERATIVE SOCIETIES, BBSR	SAIBRATA RATH VS	// () //
303	D-WP(C)/39188/2024 WP(C)/22753/2024	GOLAP SAHU VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// () //
304	D-WP(C)/39191/2024 WP(C)/22754/2024	AMITA PATNAIK VS STATE OF ODISHA	SAIBRATA RATH VS	// () //
305	D-WPCRL/26451/2024 WPCRL/115/2024	BASANTA DAS VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	DERABIS /36 /2024 () //
306	D-ABLAPL/27114/2024 ABLAPL/10000/2024	SAMBIT DAS VS	BIDHUBHUSANA MOHAPATRA VS	JAKHAPURA /120 /2024 ()

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307	D-ABLAPL/27143/2024 ABLAPL/10001/2024	STATE OF ODISHA MANOJ KHILLA @ MADAN KHILLA VS	ARIJEET MISHRA VS	// JEYPORE MAHILA /103 /2024 ()
308	D-ABLAPL/27089/2024 ABLAPL/10002/2024	STATE OF ODISHA SHAHEEN YASMIN VS	UNMESH CHANDRA JENA VS	// DHAMNAGAR /127 /2024 ()
309	D-ABLAPL/27092/2024 ABLAPL/10003/2024	STATE OF ODISHA MANABHANJAN BEHERA VS	PRASANNA KUMAR PANDA VS	// / /0 ()
310	D-ABLAPL/27212/2024 ABLAPL/10004/2024	STATE OF ODISHA AKRURA CHARAN JENA VS	RAMANI KANTA PATTANAIAK VS	// CHHEND /166 /2024 ()
311	D-ABLAPL/27145/2024 ABLAPL/10005/2024	STATE OF ODISHA RAMESH CHANDRA KHUNTIA VS	ARIJEET MISHRA VS	// BADAMBADI /273 /2024 ()
312	D-ABLAPL/27225/2024 ABLAPL/10006/2024	STATE OF ODISHA CHANDRAMANI MALLICK VS	SURYA NARAYAN MISHRA VS	// NIALI /330 /2024 ()
313	D-ABLAPL/24390/2024 ABLAPL/10007/2024	STATE OF ODISHA JITENDRA SWAIN @ JITU SWAIN VS	SURYAKANTA DWIBEDI VS	// FATEGARH /141 /2024 ()
314	D-ABLAPL/27144/2024 ABLAPL/10008/2024	STATE OF ODISHA SAROJ KUMAR NAYAK VS	ARIJEET MISHRA VS	// JEYPORE MAHILA /54 /2024 ()
315	D-ABLAPL/27150/2024 ABLAPL/10009/2024	STATE OF ODISHA SANDIP KUMAR SAHOO VS	ASHOK KUMAR SAHOO VS	// AUL /534 /2024 ()
316	D-ABLAPL/27242/2024 ABLAPL/10010/2024	STATE OF ODISHA DEBAPRIYA PATRA VS	MOHAMMAD AKRAM VS	// INFOCITY PS /351 /2024 ()
317	D-ABLAPL/26670/2024 ABLAPL/10011/2024	STATE OF ODISHA ARJUN BEHERA VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// / /0 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) 2(A)CC/0000072/2023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/27158/2024 ABLAPL/10012/2024	BANSIDHAR JENA VS STATE OF ODISHA	ABAKASH NANDA VS	SINGLA /170 /2023 J.M.F.C.,BASTA(Baleshwar) CT/0000668/2023
319	D-ABLAPL/26672/2024 ABLAPL/10013/2024	GOPAL CHANDRA DEHURI VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) 2(A)CC/0000101/2024
320	D-ABLAPL/27243/2024 ABLAPL/10014/2024	ABDHUT DAS VS STATE OF ODISHA	SIDHARTHA MISHRA VS	/ /0 ()
321	D-ABLAPL/27165/2024 ABLAPL/10015/2024	MANAS SAHOO VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	JATNI P.S. /211 /2016 ()
322	D-ABLAPL/26186/2024 ABLAPL/10016/2024	ASHISH BEHERA @ ASISH VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	Maitri Vihar PS /343 /2024 ()
323	D-ABLAPL/27205/2024 ABLAPL/10017/2024	CHINTU @ SUSHANT KUMAR PRADHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BANARAPAL /21 /2024 ()
324	D-ABLAPL/27208/2024 ABLAPL/10018/2024	CHANDAN KUMAR SETHI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	NILGIRI /271 /2024 ()
325	D-ABLAPL/27087/2024 ABLAPL/10019/2024	MOHAMMAD OSIM AKRAM @ MD OSIM AKRAM VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	DHAMNAGAR /127 /2024 ()
326	D-ABLAPL/27125/2024 ABLAPL/10020/2024	ALOK SARAF VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	RAMPUR (SONEPUR) /128 /2024 ()
327	D-ABLAPL/27168/2024 ABLAPL/10021/2024	TUNGURU SWAIN VS STATE OF ODISHA	UMAKANTA BARIK VS	SURADA /3 /2024 ()
328	D-ABLAPL/27169/2024 ABLAPL/10022/2024	MALIK MAIRAJ @ MALIK MAYRAJ VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	PURUNABAZAR /238 /2024 ()
329	D-ABLAPL/27176/2024	SASANKA SEKHAR BARAL @ PINTU	JANMEJAYA KATIKIA	GOP /202 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/10023/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/24388/2024 ABLAPL/9964/2024	RAMESH CHANDRA SWAIN @ RAMESH SWAIN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	FATEGARH /141 /2024 () //
331	D-ABLAPL/26936/2024 ABLAPL/9965/2024	SOYB KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /192 /2024 () //
332	D-ABLAPL/27066/2024 ABLAPL/9966/2024	SAMBHU @ SAMBHUNATH DAS VS STATE OF ODISHA	LINGARAJ SARANGI VS	KHURDA MODEL /307 /2024 () //
333	D-ABLAPL/27104/2024 ABLAPL/9967/2024	RABINARAYAN NAYAK VS STATE OF ODISHA	SURYAKANTA DASH VS	/ /0 () //
334	D-ABLAPL/26391/2024 ABLAPL/9968/2024	KARA MAJHI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR() 2(A)CC/0000476/2024
335	D-ABLAPL/26774/2024 ABLAPL/9969/2024	CHANDRA SEKHAR BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	SOSO /135 /2024 () //
336	D-ABLAPL/26443/2024 ABLAPL/9970/2024	RANJIT SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	LOISINGHA(BOLANGIR) /285 /2024 () //
337	D-ABLAPL/26796/2024 ABLAPL/9971/2024	RAJENDRA OJHA VS STATE OF ODISHA(VIG.)	GOURI MOHAN RATH VS	CUTTACK VIGILANCE /22 /2024 () //
338	D-ABLAPL/26706/2024 ABLAPL/9972/2024	MEGHANAD KHUNTIA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	MANGALPUR /21 /2009 () //
339	D-ABLAPL/26933/2024 ABLAPL/9973/2024	SOYB KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /193 /2024 () //
340	D-ABLAPL/26693/2024 ABLAPL/9974/2024	SUMAN BISWAL VS	NIHAL RATH VS	DELANGA /312 /2024 ()

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### CASES REGISTERED REPORT AS ON :10/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/26713/2024 ABLAPL/9975/2024	STATE OF ODISHA SHARAT DALEI VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// JATNI P.S. /330 /2024 () //
342	D-ABLAPL/26697/2024 ABLAPL/9976/2024	SUSHANTA KUMAR RATH VS STATE OF ODISHA	SURYANARAYAN PANIGRAHI VS	CAPITAL P.S. /186 /2018 () //
343	D-ABLAPL/26987/2024 ABLAPL/9977/2024	SASMITA PATRO @SASMITA KUMARI PATRA VS STATE OF ODISHA	UMESH CHANDRA BEHURA VS	VIGILANCE PS (BERHAMPUR) /15 /2024 () //
344	D-ABLAPL/26893/2024 ABLAPL/9978/2024	GIRIDHARI BHOI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BELPARA /135 /2024 () //
345	D-ABLAPL/27030/2024 ABLAPL/9979/2024	DIBYOJYOTI PATRA @ SANAKALIA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /304 /2024 () //
346	D-ABLAPL/27086/2024 ABLAPL/9980/2024	G. NABIN KUMAR VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
347	D-ABLAPL/26961/2024 ABLAPL/9981/2024	TAPAN DALABEHERA VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	DASPALLA /181 /2024 () //
348	D-ABLAPL/26786/2024 ABLAPL/9982/2024	RAJESH KUMAR GIRI @RAJESH GIRI @ GUNA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	JALESWAR /417 /2024 () //
349	D-ABLAPL/27018/2024 ABLAPL/9983/2024	SIBARAM GOCHHAYAT VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANTALA /252 /2024 () //
350	D-ABLAPL/26780/2024 ABLAPL/9984/2024	SOUMYARANJAN SWAIN VS STATE OF ODISHA	SANTOSH KUMAR ROUT VS	BARANGA /310 /2024 () //
351	D-ABLAPL/26874/2024 ABLAPL/9985/2024	HARISH CHANDRA ROUT @BABU VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// J.M.F.C. BALASORE(RURAL)(Baleshwar) 2(A)CC/0000230/2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/27058/2024 ABLAPL/9986/2024	RAVI SANKAR SHARMA VS STATE OF ODISHA	SIDHARTHA DAS VS	BARGARH /459 /2023 () //
353	D-ABLAPL/25389/2024 ABLAPL/9987/2024	BHARAT KUMAR SAHOO VS STATE OF ODISHA	NIROD KUMAR SAHU VS	BANSADA /210 /2024 () //
354	D-ABLAPL/26073/2024 ABLAPL/9988/2024	PAHALAD MALLIK @ PAHALI VS STATE OF ODISHA	SALAUDDIN KHAN VS	TUMUSINGA /222 /2024 () //
355	D-ABLAPL/26175/2024 ABLAPL/9989/2024	SANTOSH KUMAR MOHANTY VS STATE OF ODISHA	DINESH CHANDRA RAY VS	/ /0 () //
356	D-ABLAPL/26331/2024 ABLAPL/9990/2024	RANJAN NAIK VS STATE OF ODISHA	SALAUDDIN KHAN VS	TUMUSINGA /212 /2024 () //
357	D-ABLAPL/26535/2024 ABLAPL/9991/2024	BAPI JENA@BAPIN JENA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /247 /2024 () //
358	D-ABLAPL/26692/2024 ABLAPL/9992/2024	SANAULLA @ SANAULLAH KHAN VS STATE OF ODISHA	DURGA PRASAD JENA VS	JAJPUR SADAR /155 /2023 () //
359	D-ABLAPL/26906/2024 ABLAPL/9993/2024	PRAFULLA BARIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BARIA /118 /2024 () //
360	D-ABLAPL/27101/2024 ABLAPL/9994/2024	BIJAYA KUMAR SAMAL VS STATE OF ODISHA	MANORANJAN DAS VS	/ /0 () //
361	D-ABLAPL/27088/2024 ABLAPL/9995/2024	PURUSOTTAM BEJ VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
362	D-ABLAPL/26553/2024 ABLAPL/9996/2024	AKSHYA MUNDA @ AKSHAY MUNDA @ AYA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	RAIRAKHOL /170 /2022 () //
363	D-ABLAPL/27090/2024	NAGENDRA NATH NAYAK	BYOMAKESH TRIPATHY	/ /0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/9997/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/26560/2024 ABLAPL/9998/2024	ARABINDA BARIK VS STATE OF ODISHA	BISHNU BRATA SINGH VS	SINGLA /141 /2024 () //
365	D-ABLAPL/26667/2024 ABLAPL/9999/2024	UMAKANTA @ BHUDHIRAM DAS VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	TIHIDI /341 /2024 () //